भी हुकम चन्य सख्याय : कितने मजदूर वेकार होंगे ?

भी राज बहाबुर: गल्ला निकालने के बास्ते पम्प लगाये जाते हैं। मजदूरों का उस में डिसप्लेस होने का सवाल पैदा नहीं होता है।

Shri Kapur Singh: Since recurrent arge-scale food imports are now a sermanent feature here, do Government propose to instal automation levices to ensure rapid unloading and ood clearance at these ports?

Shri Raj Bahadur: I have already inswered that question. Automation and mechanisation are very necesary steps. We propose to mechanise for ports as early as possible, but onsistently with the question of embloyment potential which is provided for the people.

Shri Kapur Singh: Automation arrangements are different from nechanisation.

श्री म० सा. शिवेदी: क्या यह सच है कि स्टीवेडी श्रेपने रेट समय समय पर बढ़ाते रहे हैं और मजदूरों को उसका प्रतिफल नहीं देते हैं? जमींदारों को तो ग्रापने कलम की नोक से खत्म कर दिया, क्या ग्राप इन स्टी-वेडोर्ज को खत्म नहीं कर सकते हैं?

श्री राज बहाबुर: जहां तक इनका सम्बन्ध है, इनके रेट्स वगैर हुं को डाक लेबर बोर्ड के नियंत्रण में रखा जाता है। इसके ध्रतिरिक्त बिना धिर्मिग कम्पनियों की मर्जी के वे रेट्स बढ़ा नहीं सकते हैं। धिर्मिग कम्पनीज भीर डाक लेबर बोर्ड जितना तय करते हैं, वही वे ले सकते हैं। वे खाली इंटरिमिडियरीज नहीं हैं, यह बहम मैं निकाल देना चाहता हूं। ध्रगर वे खाली इंटरिमिडियरीज होते तो मैं मान लेता। लेबर के धलाबा दूसरे धौर काम वे करते हैं जो धिर्मिग कम्पनिया या शिवर्ज ध्रमने धाप नहीं कर सकते हैं।

भी कैं वे भालबीय: मैं जानना चाहता हूं कि सीलोन में स्टीबेडोर सिस्टम को हटा दिया गया है या नहीं हटा दिया गया। इ. ?

भी राज बहाबुर: सीलोन में हटा दिया गया है। वड एक दूसरा कंट्री है, इस वास्ते उसके बारे में मैं कुछ नहीं कहना चाटता।

एक माननीय सदस्यः क्यों?

श्री राज बहाबुर: इसलिए नहीं कहना चाहता कि सीलोन में जो पोर्ट ट्रबल्ज हैं, क्र मेरे ख्याल में सर्वविदित हैं ——

प्रध्यक्ष महोदयः मैंने न सवाल कीः इजाजत दी है ग्रीर न ही जवाब की ।

Shri P. R. Chakraverti: In the context of the experience gained by the abolition of the contract system in Calcutta port, may I know whether Government has now given up the idea of introducing mechanical loading?

Shri Raj Bahadur: We have not given up the idea of mechanical loading; it has to be adopted and introduced by regular and systematic stages.

State Trading in Foodgrains

Shri Vishram Prasad:
Dr. Saradish Roy:
Dr. Ranen Sen:
Shri Dinen Bhattacharya:
Shri Bameshwar Tantia:
Shri Bishanohander Seth:
Shri B. P. Yadava:
Shri P. Venkatasubbaiah:
Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Dhaon:

Shri S. C. Samanta:
Shri Dhaoti:
Shri Yashpal Singh:
Shri D. C. Sharma:
Shri S. M. Banerjee:
Shri P. C. Borooah:
Shri P. R. Chakraverty.
Shri Vidya Charan Shukla:
Shri Bade:
Shri Daji:

Shri A. S. Saigal: Shrimati Renu Chakravertty:

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Shri Indrajit Gupta: Shri J. P. Jyotishi: Shri Vishwa Nath Pandev: Shri Shashi Ranjan: Shri Mohan Swarup: Shrimati Renuka Ray: Shri M. N. Swamy: Shri Yogendra Jha: Shri Vasudevan Nair: Shri Mohammad Elias: Shri Surendranath

Shri Jashvant Mehta:

Dwivedi:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether steps are being taken by Government for state trading in foodgrains in the country; and
- (b) if so, the main outlines thereof?

The Deputy Minister in the Ministry of Food and Agriculture D. R. Chavan): (a) and (b). There is no proposal to introduce full-scale state trading under which the curement of the entire marketable foodgrains in the surplus of the country and its distribution will be taken over by the Government. Government are already procuring foodgrains in the surplus pockets and distributing both procured grains abroad also grains imported from net-work of fair price through a shops at fixed prices. A Foodgrains Trading Corporation is being set up to help Government in acquiring as large a proportion of the marketable surplus as possible and in distributing it to the consumers at reasonable prices. It will start functioning in , January 1965.

भी विभाग प्रसाद : स्टेट ट्रेडिंग कारपो-रेशन जो भापका सैट भ्रप हो राहै, उस से किस तरह से गल्ला कंज्यमर्ख को रीजनेबल रेटस पर मिला करेगा?

The Minister of Food and Agricusture (Shri C. Subramaniam): This 18 one of the objectives of establishing this Corporation. It will have two-fold objective of ensuring a reasonable price to the producer also a fair price to the consumer.

भी विभास प्रसाद: जो ग्राज दिल्ली में 18 रुपये मन गेहं भौर पूर्वी उत्तर प्रदेश में 40 रुपये मन विकरा है ऐसान होकर क्या स्टेट टेडिंग कारपोरेशन के जरिये आप सारे देश में प्राइस स्टेबेलाइज कर सकेंगे?

Shri C. Subramaniam: Yes, these disparities will be largely removed.

Dr. Ranen Sen: The answer given by the hon. Minister indicates that the Government would not procure the total amount of rice or produced ir India for distribution in in the coultry. If that is so, has it not been brought to the notice of the Government that a little amount of procurement through the State Trading Corporation would not avoid the disaster that was felt this year and in the future also?

Shri C. Subramaniam: No, Sir; it will not be a small quantity; it will be a considerable quantity so that it would be able to influence the prices.

Shri Indrajit Gupta: The hon. Minister has stated just now and earlier also that the foodgrains corporation would commence its operation from the next year harvest. Under the prevailing conditions, unless some system is evolved to advance credit to the farmers, how can they foodgrains as they would be already sold to the mahajans and big merchants who were already advancing credit and to whom they were pledging their grains in advance.

Shri C. Subramaniam: When Corporation comes into existence, and even before that, we are making arrangements in the various States for the purpose of purchasing foodgrains, especially rice, from the various States. I do agree that later on advancing of money to the various producers will have to be done. But all that can come into effect only after the Corporation gets into position

Shrimati Renu Chakravartty: May I know, out of the marketable surplus that will be coming into the mandies and bazars, what will be the amount of procurement, and whether this procurement or buying in the open market will go on with the harvest of rice which in many of the States will begin by the end of November or at the beginning of December?

Shri C. Subramaniam: That is why I said other ad hoc arrangements are being made for the purpose of this rice and the rice harvest which would be coming before January. Other arrangements are being made for the purpose.

Shrimati Reauka Barkataki: White the Government have decided to introduce State trading in foodgrains, especially for procurement, may I know whether the Government is aware of the fact that some of the States which have already introduced this State trading have decided to give up State trading because of some technical difficulties?

Shri C. Subramaniam: As a matter of fact, some of the States are coming forward to introduce State trading to a greater extent. Where the States are not willing to enter the field, the Corporation will come into existence to cover the entire country.

Shrimati Barkataki: My question was whether—

Mr. Speaker: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Second Shipyard

Shri Surendra Pal Singh: Shri A, K, Gopalan; *36. Shri Imbichibava: Shri Nambiar: Shri Rameshwar Tantia: Shri B. P. Yadava: Shri Bishanchander Seth: Shri Dhaon: Shri M. L. Dwivedi: Shrimati Savitri Nigam: Shri Subodh Hansda. Shri S. C. Samanta: Shri P. C. Borocah: Maharajkumar Vijaya Ananda: Shri Vidya Charan Shukia: Shri Maniyangadan: Shri Shree Narayan Das: Shri P. R. Chakraverti: Shri Daji: Shri A. S. Saigal; Shri Indrajit Gupta: Shri Yashpal Singh: Shri Sham Lal Saraf: Shri Basappa: Shri Onkar Lai Berwa: Shri Vishwa Nath Pandey: Shri Ramachandra Ulaka: Shri Dhuleshwar Meens: Shri Vasudevan Nair:

Will the Minister of Transport be pleased to state:

Shri Basappa:

Shri Veerappa:

- (a) whether it is a fact that he and other high officials of his Ministry visited Japan in the middle of June, 1964 with a view to holding high-level talks with some Japanese ship-builders regarding the setting up of a shipyard at Cochin with their collaboration; and
- (b) if so, what has been the outcome of those talks?

The Minister of Transport (Shri Raj Bahadur): (a) Yes, Sir.

(b) Negotiations were conducted with the Mitsubishi Heavy Industries Ltd. on specific terms and conditions demanded by them for collaboration and notes stating respective positions taken by either side thereupon were exchanged. Representatives of Mitsubishi Heavy Industries, later came to Delhi in August when negotiations were further advanced and a written reply is now expected from them shortly. It is hoped that an agreement will be concluded soon.